

(c) All the State Governments had earlier agreed, in principle, to the creation of the above-mentioned new All India Services. But recently the Government of Madras have expressed themselves against the new All India Services altogether and so also in a more general way, have the Government of Kerala. Besides the Governments of Andhra Pradesh, Rajasthan and Mysore have indicated that they do not wish to participate in the Indian Educational Service.

Delhi Police

9454. SHRI TENNETI VISWANATHAM :

SHRI MANIBHAI J. PATEL :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that about 500 factories in Delhi remained closed on the 5th April as a protest against the high-handedness of the Delhi Police;

(b) if so, the details of the incident and the reaction of Government thereto; and

(c) whether Government have also been approached by the factory owners ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) No, Sir.

(b) and (c) . Do not arise.

विदेशी ईसाई धर्म प्रचारक

9455. श्री कंबर लाल गुप्त :

श्री ०टी० पी० झाह :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि गत तीन वर्षों में नागालैंड, आसाम, नेफा तथा काश्मीर के क्षेत्रों में कितने विदेशी धर्म प्रचारकों को उनकी राष्ट्र विरोधी गति-विधियों के कारण भारत छोड़ने के आदेश दिये गये थे तथा कितने धर्मप्रचारकों की भारत में ठहरने की श्रवधि को नहीं बढ़ाया गया था ?

गृह-कार्य मन्त्रालय में राज्य मन्त्री (श्री विद्या चरण शुक्ल) : उल्लिखित क्षेत्रों में गत

तीन वर्षों में जिन विदेशी धर्म प्रचारकों को भारत छोड़ने का आदेश दिया गया था, उन की संख्या दस है ।

जिन धर्म प्रचारकों की भारत में ठहरने की श्रवधि को बढ़ाया गया था उनकी संख्या के संबंध में सूचना एकत्रित की जा रही है तथा सदन के सभा पटल पर रख दी जायगी ।

Suggestion for a Federal Set-up in Kashmir

9456. SHRI K. LAKKAPPA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the press report that a memorandum was submitted to the Gajendragadkar Commission by Jammu Autonomy Forum suggesting federal set-up within Kashmir; and

(b) if so, the reaction of Government thereto and the implication of the suggestion ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SNUKLA) : (a) Government have seen the press report.

(b) The memorandum submitted to the Gajendragadkar Commission is a matter for them to consider.

Murder of Pandit Din Dayal Upadhyaya

9457. SHRI S. C. SAMANTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the stage at which the investigations are being carried on by the Central intelligence and the U. P. State investigation agencies on the alleged murder of Pandit Din Dayal Upadhyaya; and

(b) who are the persons apprehended so far and what disclosures have come from them ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Investigation was taken over by the Central Bureau of Investigation from the State Police and is now practically complete. The material collected is being examined and it